National Company Law Tribunal

Allahabad Bench

CPNO.40/HD/2016

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NAME OF THE COMPANY: Neergy Kumar Gufta 8 or VS M.K. Redorts
SECTION OF THE COMPANIES ACT: 397/398 of the Companies Noted 1958
Representation Signature NATIONAL COMPANY LAW TRIBUNAL ON 11.10.2017

2. Anand Pralzush Sirastava

CP No.40/ND/2016

Sh. Anand Prakash Srivastava proxy for Mukesh Sukhija for petitioner counsel. Sh. A.K. Kuchhal for their respondent. At the request of counsel for both the parties. The matter is adjourned for final argument for 9 November.

Dated:11.10.2017

Sri H.P. Chaturvedi, Member (Judicial)

Typed by: Md.Zaid